**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**32. CP 85/2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN** **SHRI KULDIP KUMAR KAREER**
**HON'BLE MEMBER (T)** **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

**NAME OF THE PARTIES:-** **Shankar Ashanna Gaddam & Ors.**
**V/s**
**Achanak Associates Realtors Pvt. Ltd.**

**Section: 241(1), Sec. 242(4) of Companies Act, 2013**

---

**ORDER**

**CP 85 of 2017**

For the Petitioner : Present but did not mark his appearance

For the Respondent nos. 1 to 3 : Adv. Gaurav Dalvi

None present on behalf of the Respondent no. 4. List this matter for final hearing on

**19.08.2024 at 02:30 PM.**

**Sd/-** **Sd/-**
**ANIL RAJ CHELLAN** **KULDIP KUMAR KAREER**
**Member (Technical)** **Member (Judicial)**
*ANKIT*